

सिंचाई परियोजना का केन्द्र द्वारा  
अपने हाथ में लिया जाना

\*791. श्री ओंकार लाल बेरवा  
श्री प० ह० भोल :  
श्री पन्नालाल :  
श्री विश्वनाथ पाण्डेय :  
श्री बृजशंकर लाल :  
श्री ह० चा० लिंग रेड्डी :

क्या सिंचाई और विद्युत मंत्री यह बताने  
की कृपा करेंगे कि :

(क) उन मुख्य सिंचाई परियोजनाओं  
के नाम क्या हैं जिन्हें केन्द्रीय सरकार का  
विचार चौथी पंचवर्षीय योजना की अवधि में  
राज्यों से अपने हाथ में लेने का है; और

(ख) उन्हें कब तक ले लिया जायेगा ?

सिंचाई और विद्युत मंत्री (श्री फखरुद्दीन  
अहमद) : (क) इस प्रस्ताव पर अभी विचार  
हो रहा है ।

(ख) इस समय प्रश्न नहीं उठता ।

#### Soviet Aid

\*792. Shri Jashvant Mehta: Will  
the Minister of Planning and Social  
Welfare be pleased to state:

(a) whether it is a fact that the  
Soviet Union has insisted in its aid  
programme for plan projects that  
these projects receiving aid should  
be included under the commercial  
form of credit instead of State  
Credit; and

(b) if so, whether Government  
have accepted this condition?

The Minister of Planning and  
Social Welfare (Shri Asoka Mehta):  
(a) No. In addition to the State  
Credits offered for certain selected  
projects of the Fourth Plan for the  
preparation of which Soviet authori-  
ties have assumed the main respon-  
sibility, the Soviet authorities had  
pointed out that Commercial Credits  
were also available for the import of  
machinery and equipment under the

Indo-Soviet Trade Plan for other  
projects.

(b) The question does not arise.

Electricity Supply Rates in Calcutta

\*793. Shri J. B. Singh;  
Shri C. K. Bhattacharyya:

Will the Minister of Irrigation and  
Power be pleased to state:

(a) whether it is a fact that the  
Calcutta Electric Supply Corporation  
Ltd. have proposed to increase the  
rate for electricity for certain cate-  
gories of consumption in Calcutta  
area under the law;

(b) the reasons of changing the  
policy and the benefits accrued to  
the people of Calcutta area from  
such policy; and

(c) whether Government propose  
to take up this matter with the West  
Bengal Government with a view to  
ensure supply of power to the Cal-  
cutta Electricity Supply Corporation  
at most economical rates from the  
public sector projects for the benefit  
of Calcutta public?

The Minister of Irrigation and  
Power (Shri Fakhruddin Ahmed):  
(a) Yes, Sir. The revised rates apply  
with effect from 28th July, 1966.

(b) and (c). The change in rates  
is mainly due to increase in rates by  
DVC and West Bengal State Electri-  
city Board from whom Calcutta  
Electricity Supply Corporation pur-  
chases power in bulk in addition to  
its own generation.

#### M/s. Bird and Company

\*794. Shrimati Renu Chakravarty:  
Will the Minister of Finance be  
pleased to state:

(a) whether any case of underin-  
voicing by Laroco of White Lamb  
Findley and Company (USA), who  
are carrying on business for M/s.  
Bird and Co. in America has come to  
notice of Government; and

(b) if so, the steps being taken by  
Government in the matter?